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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-06/ 3510 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Jorhat

Dated Guwahati, the 4<sup>th</sup> April, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**  
Ref:- JJA./3141/2024, dated 01.04.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Shri Kaushik Kamal Baruah**, Addl. Chief Judicial Magistrate, Jorhat has been allowed to avail LTC for the block period of 2022-2025, to visit Goa from Jorhat and return back, along with his wife in the month of April, w.e.f. 20.04.2024 to 30.04.2024, by the shortest possible route, as per existing Rules.

Shri Baruah may be informed accordingly.

Thanking you,

Yours faithfully,

Sdf

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/ 3511-3514 /2024/A.** Dated 4<sup>th</sup> April, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Shri Kaushik Kamal Baruah**, Addl. Chief Judicial Magistrate, Jorhat for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

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9/4/24

**REGISTRAR (VIGILANCE)**

Amulya  
03/04/24